

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 14
[TP 101 of 2019] CP(IB) 351 of 2018
IA 61 of 2020
IA/68(MP)2021

Order under Section 9 IBC

IN THE MATTER OF:

SNB Ispat Corporation

V/s

Laxmipati Balaji Infra Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..15/07/2021

Coram:

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)

Mr.Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Kamil Lokhandwala, learned counsel

For the Respondent

:

ORDER

None appeared on behalf of the Applicant in IA No. 61 of 2020.

The parties are directed to upload all their respective documents on e-portal within one week, if not uploaded.

List the matter on 23.08.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

-SD-

(ABNI RANJAN KUMAR SINHA)
MEMBER (JUDICIAL)

Sapna